

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 100/3948/2015

New Delhi, this the 17th day of January, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Nita Chowdhury, Member (A)**

Brij Lal S/o. Shri Lala Ram
NTS, Posted at Red Fort
Sub Circle Archaeological Survey of India
Red Fort
Delhi. ...Applicant

(By Advocate : Mr. Shankar Divate)

Versus

1. Union of India,
Through Director General
Archaeological Survey of India
Jan Path, New Delhi-110 011.
2. Superintendent Archaeologist
Sub Circle Archaeological
Survey of India
Puratatva Bhavan,
CPO Complex, Block D,
3rd Floor, INA, New Delhi. ...Respondents

(By Advocate : Mr. Piyush Gaur)

O R D E R (O R A L)

Justice Permod Kohli, Chairman

Learned counsel under instructions of the applicant,
who is also present in the court seeks to withdraw this O.A.

2. The O.A is therefore, dismissed, as withdrawn.

(Nita Chowdhury)
Member (A)

(Justice Permod Kohli)
Chairman

/Mbt/